NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.23 of 2020

IN THE MATTER OF:

Sansar Investment & Finance Company Pvt. Ltd. ...Appellant

Versus

Atlantic Spinning & Weaving Mills ltd. ...Respondent

For Appellant: **Shri Nakul Mohta and Shri Ankur Goel, Advocates**

For Respondent: **None**

O R D E R

07.02.2020 It is stated that the Corporate Debtor is in liquidation and Liquidator has been appointed. The Liquidator may be arrayed as Respondent. Issue Notice to the Liquidator to be added. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice)' on 24th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/gc